

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA (CAA) No.24/Chd/Hry/2018**

Brooks Instrument India Pvt.Ltd.& Anr. ...Transferor Co.- Petitioner No.1  
With  
ITW India Pvt.Ltd. ...Transferee Co.- Petitioner No.2

Present: Mr. Atul V.Sood, Advocate for the petitioner-companies.

Learned counsel for the petitioners seeks time to argue the  
matter.

List the matter for arguments on 11.09.2018.

Sd/-  
Justice R.P. Nagrath)  
Member(Judicial)

Sd/-  
(Pradeep R. Sethi)  
Member(Technical)

Aug 21, 2018  
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